

†**شری سکندر بخت:** صدر صاحب۔

سوامی ناتھن جی نے ایگری کیا ہے ہمیں اس بارے میں کچھ کہنا ہے۔ ہمیں بھی اس کے بارے میں اپنی رائے رکھنی ہے۔

उपसभापति : एक मिनिट, बैठिए

श्री सिकन्दर बख्त : मैंने तीन दिन पहले लिखकर दिया था, सदर साहिब।

†**شری سکندر بخت:** میں نے تین دن

پہلے لکھ کر دیا تھا۔ صدر صاحب۔

SHRIMATI JAYANTHI NATARAIAN: (Tamil Nadu): Madam, what is this? This is an important issue. The hon. Chairman has given permission. Why are they not allowing Mr. Gopalsamy to speak? They cannot raise issues like this.

(Interruption)

THE DEPUTY CHAIRMAN: Mr. Sikander Bakht, Mr. Swaminathan is not the only person. He is not only person. There are others also. His name is third.

SHRI G. SWAMINATHAN (Tamil Nadu): I do not have may right to give him permission, Madam.

THE DEPUTY CHAIRMAN: Mr. Sikander Bakht, he cannot give you any permission. It is only the Chairman who gives permission.

SHRI PASUMPON THA. KIRUTTI-NAN: My name is also there, Madam.

THE DEPUTY CHAIRMAN: Your name is also there. That is why I said that Mr. Swaminathan's name is third. There are others also. I assure you, Mr Sikander Bakht, that after this matter is disposed of, I would allow you to have your say, as you have been permitted.

SHRIMATI JAYANTHI NATARAIAN: They should be gracious, Madam.

THE DEPUTY CHAIRMAN: We are only following the norms which have

been laid down by all of you. Now, Mr. Gopalsamy, please.

श्री संघ प्रिय गौतम (उत्तर प्रदेश) : मैडम, लीडर ऑफ द अपोजीशन प्रायरीटी नहीं है?

उपसभापति : ऐसा है कि “जीरो अवर” में जब कोई डिस्कसन होता है तो डेफिनेटली लीडर ऑफ द अपोजीशन की प्रायरीटी रहती है, मगर जब “जीरो अवर” होता है, स्पेशल मेशन होता है उस में जो चैयरमैन साहब की प्रायरीटी होती है, जिस तरीके से तय होता है उस में वह होता है। यह आप को पता है। इस बारे में इस से कोई मतलब नहीं है कि सिकन्दर बख्त साहब या लीडर ऑफ द अपोजीशन की किसी भी तरीके से कुछ इज्जत में कमी की जा रही है।

Please understand that. Mr. Gopalsamy, please.

RE. KILLINGS OF TAMILS IN SRI LANKA

SHRI V. GOPALSAMY. (Tamil Nadu): Madam Deputy Chairman, with a Weeding heart. I draw the attention of this august House of the unprecedented misery and suffering of the Tamils is Sri Lanka due to the genocidal war launched by the * Sri Lankan Government against the Tamils there.

THE DEPUTY CHAIRMAN: One minute, please, Mr. Gopalsamy. We are speaking in the Indian parliament. I will not permit you to say anything against any country. Sri Lanka is our neighbour. It is a friendly country. I will not allow you to make such a statement. It will not go on record.

SHRI SANGH PRIYA GAUTAM (Uttar Pradesh): It should be expunged.

TOE DEPUTY' CHAIRMAN: It will be expunged.

SHRI V. GOPALSAMY: Madam, I seek your protection.

THE DEPUTY CHAIRMAN: My protection is there: my protection is there for you to speak about the problems of those people who have been displaced. But I will not permit you—and I repeat it— I will not permit you, to call our

neighbour, the Sri Lankan Government, a government. Please delete this—and mind your language.

SHRI V. GOPALSAMY: Madam, one million Tamils are rendered homeless. They are uprooted from their hearths and homes. They are subjected to indescribable horrors and gory violence perpetrated by the Sri Lankan armed forces. Death is devouring the precious lives of the Tamils due to starvation, epidemics and diseases. Madam, I would like to urge upon the Government of India to stop forthwith all the logistics support which is being extended for this offensive carried on by the neighbouring country, Sri Lanka.

The only silver lining in an otherwise dark horizon is the humanitarian call given by the Secretary-General of the United Nations. Mr. Boutros Boutros-Ghali, to the international community, to extend all possible help to the suffering Tamils of Sri Lanka on a priority basis. But I am pained to say that the Foreign Minister of Sri Lanka dared to criticize the call given by the UN Secretary-General and stated that they will not permit the United Nations or any other international Organization to extend any relief or help to the displaced persons. I am also pained to say that the same Foreign Minister has stated that India is extremely supportive of their military action on the 6th of November—this month—which was not denied by the Government of India till this day.

Madam, for what reasons did the Government of India not condemn the bombing of the St. Peter's church in the month of July, when 162 innocent Tamils, including women and children, were massacred? For what reasons did the Government of India not condemn the bombing of hospitals and school buildings in which patients and children were killed in cold blood? For what reasons did the Government of India not condemn the violation of human rights when human rights were blatantly being violated in Sri Lanka? Madam, I want to know from the Gov-

*Expunged as ordered by the Chair.

ernment of India, for what reasons it had blacked out, in Doordarshan and All-India Radio the call given by the UN Secretary-General. It is because there is a sinister conspiracy between the Sri Lankan Government and the Indian Government which is extending all logistics support for the present offensive.

Therefore, Madam, while condemning attitude of the Indian Government which is conducting a proxy war against the Tamils of Sri Lanka, I would like to urge upon the Government of India to stop forthwith all the logistics support which is being extended to the neighbouring country to decimate the Tamil population and force the surviving Tamils to live in subhuman degradation while they want to live in honour and dignity.

Under the guise of peace the neighbouring country is procuring arms from all over the world—from many countries—to annihilate the Tamil race. They did not spell out the proposals when the four rounds of talks took place. Therefore, I would urge upon the Government of India to stop forthwith the support which is being extended to Sri Lanka and prevail upon the Government of Sri Lanka to come forward for negotiations and talks with the LTTE without any preconditions.

THE DEPUTY CHAIRMAN: Shri Kiruttinun..(Interruptions)...

SHRI PASUMPON THA. KIRUTTI-NAN (Tamil Nadu): Madam, it is with a heavy heart that I would like to bring to the notice of this august House the aerial bombing, shelling and killing of innocent Tamil people in Jaffna. Because of aerial bombing and shelling, a mass exodus has been there from Jaffna, city. More than one million people have reportedly been displaced and thousands of people, including women and children, have been killed and injured due to indiscriminate aerial bombing and shelling.

Even educational institutions, churches, temples and hospitals are not being spared. The need of the hour is immediate stopping of killings of innocent people and rehabilitation of the displaced persons. The Government of India should not close its eyes to the genocide of innocent Tamils being perpetrated in Sri Lanka. World leaders like the Secretary-General of the United Nations, Pope John Paul II and spokespersons of the United States Administration have appealed to the Sri Lankan Government for cessation of the hostilities and resumption of political dialogue immediately. It will be a bad reflection on us as a neighbour if we keep studied silence when civilians are being massacred and are being rendered homeless.

Madam, intervention of the Indian Government at this hour will not only help those who are suffering in Sri Lanka but it will also assuage the feelings of Tamils all over the world. We, therefore, request you, Madam, to urge upon the Government of India and to use your good offices to put diplomatic pressures by all means at your disposal to stop the attack on the innocent people.

To our shock, the Foreign Minister of Sri Lanka is reported to have said, and I quote:

"New Delhi has been extremely" supportive and understanding about the military situation."

I again quote:

"India has not been interfering at all in the way".

This appeared in "THE HINDU" dated the 7th of November, 1995. This statement is a confession that India is fully supportive of this genocide which is a crime against humanity.

Madam, we have met the Prime Minister on the 14th of this month. We have met the President also. We appealed to them to interfere in this case and to ask the Sri Lankan Government to stop the genocide and to help the innocent people. It is not our tradition

and culture to maintain silence and to be a mute spectator when lakhs of people are massacred across the border.

In Tamil Nadu, we are all united on this issue. To show our solidarity and to condemn the hostility against the Sri Lankan Tamils, we have called a total bandh on the 30th of this month. The call of our leader, Dr. Kalaignar, has been honoured by the ruling party in Tamil Nadu also. All the political parties in Tamil Nadu have supported this bandh. We have shown our solidarity. So, the Government of India should not close its eyes to the genocide of innocent Tamils being perpetrated in Sri Lanka. Tamils all over the world expect you to rise to the occasion and to initiate appropriate measures forthwith to save the Tamils in Sri Lanka.

Thank you, Madam. THE DEPUTY

CHAIRMAN: Mr. G. Swaminathan. Please be brief

SHRI G. SWAMINATHAN (Tamil Nadu): Madam Deputy Chairman, due to the large scale military operations against the LTTE in Sri Lanka, many thousands of civilians, ethnic Tamils, are undergoing untold hardship there. They have been rendered homeless. They have suffered death and injuries because of the warfare. They have also fled to places of safety outside the area of military operation, including the Jaffna town. The pitiable part of it is that no worthwhile humanitarian support has so far been extended by way of food, shelter and treatment to the injured by the Sri Lankan Government. International relief agencies have also not been taken into confidence and facilitated by the Government there.

Due to historical connections between the Tamils of our country and those of Sri Lanka, we Tamils here feel anguished to see their untold suffering and misery. It is incumbent on the Sri Lankan Government to ameliorate

(their hardship, but we feel that there seems to be no urgent intention on their part as warranted by the situation. Hence, I request the Government of India to upon the Sri Lankan Government through diplomatic channels the feelings of the people of India, especially the Tamils here, and to request them to extend humanitarian support to the civil Tamil population of that country, who are suffering the war for no fault of theirs.

I strongly feel that war has no solution to the ethnic conflict. Legitimate aspirations of the ethnic Tamil minority has to be fulfilled by unilateral development of a package of the maximum autonomy to the Tamils as already propounded by Mrs. Chandrika Kumaratunga, the President of the country.

I feel there is no necessity for a period of waiting for the arrival of a propitious time or conclusion of the war, as has recently been indicated by the President of that country, for implementation of the devolution package already indicated by her. I request the Government of India to take up this matter with the Government of Sri Lanka to bring about a speedy settlement of the conflict in that country.

SHRI S. MUTHU MANI (Tamil Nadu): Madam, I associate myself with this.

DR. D. MASTHAN (Tamil Nadu): I too associate myself with this.

SHRI V.P. DURAISAMY (Tamil Nadu): I also associate myself with this.

SHRIMATI JAYANTHI NATARAJAN (Tamil Nadu): Madam, today there is an unprecedented genocide in the Jaffna Peninsula, as my colleagues before me have pointed out; thousands of innocent men, women and children are being mercilessly massacred in the Army action that is being carried on by the Sri Lankan Government. Madam, they have committed no crime; they have committed no fault; they have committed

absolutely no offence against anybody except for the fact that they ate the innocent Tamils who had gone many decades ago across the borders to earn their livelihood there.

Another strange thing is happening. We are a neighbouring country and we have always been quick to defend violation of human rights anywhere in the world. But, in this case, so far the Government of India has not come forward to condemn the killing of thousands of people, to condemn the genocide of innocent Tamilians that is taking place in Jaffna Peninsula.

A few years ago in a similar situation when thousands of Tamilians were being killed in Sri Lanka, it was our beloved leader, late Shri Rajiv Gandhi, who took the brilliant humanitarian measures of airdropping relief supplies to Sri Lanka. India has always had a tradition by which we have fought for the best human values in any country in the world. We should not lag behind this time in doing whatever can be done to save those innocent lives from being lost, because these are the flesh of our flesh the blood of our blood. Our brothers and sisters have gone from Tamil Nadu to go and live and work over there and they have committed no other wrong.

Terrorism is the scourge of the modern world and terrorism is more responsible for taking human lives than any Government action or any other action. Terrorism cannot be excused; terrorism cannot be condoned. If the Sri Lankan Government is taking stern measures against the terrorists in their country, not one Indian, not one of us sitting here, particularly not any of us who were present on that horrible occasion can possibly forget for one moment in their life the way our beloved leader, Shri Rajiv Gandhi lost his life to a terrorist bomb. On that day every right-thinking citizen of this country decided that till the last drop of blood is left in us, till the last breath is left in any Indian, every one of

us will fight terrorism until it is completely wiped out from the face of the earth. We hold so brief for the terrorists; and the Government of India should hold no brief for the terrorists. And if the Sri Lankan Government is trying to root out terrorism in that country, it is an internal matter of that country. But, we do have a duty to protect innocent lives; we do have a duty to protect innocent Tamils who live across the border. We have a duty to protect Sri Lankan Tamilians, who are not roaming around in bulletproof jackets. They are not roaming around like terrorists in Sri Lanka with bullet-proof jackets and hand grenades to blow up political leaders and to blow up people across the border. They are being killed, they are being massacred for whatever is being done by the terrorists of that country. These are the people who have to be protected. Therefore, I call upon the Government of India to immediately take steps to protect those innocent lives which are being lost.

I call upon the External Affairs Minister to make a statement in this House to share with us the knowledge of what is being done to save the innocent Tamils from being massacred.

SHRI G. SWAMINATHAN: Madam, we want a reaction from the Government.

SHRI JAGDISH PRASAD MATHUR (Uttar Pradesh): Madam, my name is also there.

उपसभापति : हां, आपका है।

SHRI V. NARAYANASAMY (Pondichery) Madam, what about my name?

THE DEPUTY CHAIRMAN: Mr. Mathurs' name is there and Mr. Narayanasamy's name is there. After these two Members speak, you can ask.

विपक्ष के नेता (श्री सिकन्दर बख्त) : आपने मुझे बताया था कि चार नामों के बाद आप मुझे कॉल करेंगी ... (व्यवधान) किस्सा क्या है ... (व्यवधान)

†श्री सिकन्दर बख्त: اپنے مجھے بتایا تھا کہ چار ناموں کے بعد آپ مجھے کال کریں گے "مداخلت"... "مداخلت"...

What is this? Everything is top secret.. .[Interruptions]...

THE DEPUTY CHAIRMAN: Just have some patience. Some names have been written before me against serial numbers 1,2,3,4,5 and 6. Up till now, I have called only names of four Members. Still names of Mr. Jagdish Prasad Mathur and Mr. Narayanasamy are there which have been printed on my paper. After completing these names only, can ask other Members to speak.

श्री सिकन्दर बख्त : आपने मुझे बताया था कि 4-5 हैं, अब 6 हो गए हैं। तो ये नाम बढ़ते ही रहेंगे, स्पीकर के।

†श्री सिकन्दर बख्त: اپنے مجھے بتایا تھا کہ چار پانچ ہیں۔ اب چھ ہو گئے ہیں۔ تو یہ نام بڑھتے ہی رہیں گے۔ اسپیکر کے۔

I do not know.

THE DEPUTY CHAIRMAN: Sikander Bakht Sahib, please don't make allegations,

श्री सिकन्दर बख्त : अच्छा ठीक है ... (व्यवधान)...

†श्री सिकन्दर बख्त: اچھا ٹھیک

... "مداخلت"...

THE DEPUTY CHAIRMAN: I don't have a typewriter to type the names here. The list of names comes from the office

श्री सिकन्दर बख्त : अच्छा ठीक है जो कुछ करना है, कीजिए।

†[Transliteration in Arabic Script.]

† شری سکندر مخت: اچھا ٹھیک ہے جو کچھ کرنا ہے۔ کیجئے۔

THE DEPUTY CHAIRMAN: Mr. Mathur has given his name in the Chairman's Chamber.

श्री जगदीश प्रसाद माथुर : महोदय, मैं जो वहां के तमिल लोग हैं, जो हमारा हिस्सा है, कुछ वर्षों पहले वे यहां से गए, इस कारण उनसे दूरी नहीं है, जैसे मेरे साथी ने कहा। ... (व्यवधान)

THE DEPUTY CHAIRMAN: The whole House should do it. Let him finish. ... (Interruptions)... Any other aspect. Let this be over. ... (Interruptions)...

श्री जगदीश प्रसाद माथुर : मैं थोड़ा पीछे जाना चाहूंगा।

THE DEPUTY CHAIRMAN: Let him go backward at least. Let us finish. The names which are written before me should be finished,

श्री जगदीश प्रसाद माथुर : महोदय, बहुत साल पहले भारत और श्री लंका के बीच में एक समझौता हुआ था, शास्त्री और श्री माओ के बीच में। हम लोगों ने उस समझौते के साथ एग्री किया था जो कि कुछ लोगों को सिटिजनशिप देंगे और कुछ यहां अ जायेंगे। इस उम्मीद से हमने समझौता किया था। जो लोग वहां पर रहेंगे, हमारे खून से साथी, उनको पूरी रक्षा मिलेगी, आजादी मिलेगी, उनकी इच्छाओं की उनकी आवश्यकताओं की पूर्ति की जाएगी। हमने कभी स्वप्न में भी नहीं सोचा था कि माओ-शास्त्री के बीच समझौते को इस प्रकार से तहस-नहस करके वहां तमिल लोगों के ऊपर अत्याचार किया जाएगा। मैं इसमें विस्तार से जाना नहीं चाहता लेकिन मेरी और मेरी पार्टी को चिंता इस बात की है कि जो हमारे खून के लोग तमिलियन वहां पर हैं उनके साथ ज्यादाती न की जाए और जो इन्नोंसे लोग हैं उनको किसी प्रकार की तकलीफ नहीं दी जानी चाहिए। मेरा कहना सिर्फ यह है कि उनके बीच जो कुछ है इसमें जैसा चाहे वह करें लेकिन जो बेकसूर हैं, उनको मारा जाना, उनको तकलीफ देना और उनका खाना-पानी भी बंद करना यह जो बड़ा अत्याचार है। मैं अपनी भावनाओं को सदन के साथ एसोसियेट करते हुए यह मांग करता हूं कि मामले को सुलझाएं परन्तु वहां इन्नोंसे लोग पर अत्याचार न करें और भारत सरकार का यह

कर्तव्य है कि वह अपने कर्तव्य को पूरा करके वहां के लोगों की रक्षा के लिए जो आवश्यक ... (व्यवधान)... हो, वह करें। वह डिप्लोमेटिक दबाव डाले अथवा अपना प्रतिनिधि भेजे इसके परिणाम में हम अपने एक पुराने प्रधानमंत्री को खो चुके हैं। आगे उनके साथ भी हमारे जो साथ हैं उनकी जान — माल की रक्षा करना जो सरकार का कर्तव्य है, वह उसे पूरा करें।

THE DEPUTY CHAIRMAN: Mr. Narayanasamy. A list of names is written here.

SHRI V. NARAYANASAMY: Jaipal Reddy garu, I have been called. I Have been called. I have been called on the same subject.

SHRI S. JAIPAL REDDY (Andhra Pradesh): You would be permitted to speak. Who can dare to prevent you from speaking?

Madam, I crave the indulgence of the Leader of the Opposition. It is a very sensitive issue. I would like to express myself just for one minute.

SHRI V. NARAYANASAMY: But after me.

SHRI DIGVIJAY SINGH (Bihar): Madam, I would take only 59 seconds.

THE DEPUTY CHAIRMAN: We have some Members behaving like small children.

SHRI V. NARAYANASAMY: Madam Deputy Chairman, today is the 40th day of the war that has been going on between the Sri Lankan Army and the LTTE. The Sri Lankan Army have entered the city of Jaffna. Madam, my concern is only for the Sri Lankan Tamils, not for the LTTE people who have killed our leader, Shri Rajiv Gandhi; and many other Tamil leaders... .. (interruptions)...

THE DEPUTY CHAIRMAN: Okay. Keep quiet. Let him make his point.

SHRI V. NARAYANASAMY: Madam, during this war, innocent Tamil people living in the city of Jaffna and other areas

were killed. Some of them have vacated Jaffna. Our concern is only for them.

Madam, our information is that the Sri Lankan forces are not even allowing the Red Cross to go over there and rescue the people who have been wounded and who have been suffering. If our people have gone from here to other countries, the Indian Government has to respond and protect them. Madam, the Sri Lankan Government's sinister design of eliminating the Tamil race in Sri Lanka has to be stopped. Therefore, I make an appeal to the Government of India and also to the External Affairs Minister, through this August House. The people who have been injured there have to be given medical treatment. The people there could not get even water and food because nobody is allowed to go inside Jaffna. It has been surrounded by the military forces of Sri Lanka. The main concern of the people of India is for the Tamil people, the innocent people, who have nothing to do with the militants. They do not have anything to do with the militant organisation which has been waging a war against the Sri Lankan Government. (Interruptions). Mr. Gopalsamy, you have made your point. Kindly allow me to speak. Madam, those people want protection. I demand that the Government of India should come up with a statement as to what action they are going to take for protecting the Tamil race in Sri Lanka.

THE DEPUTY CHAIRMAN: Now,...(Interruptions). The whole House associates. We cannot allow everybody. There are 244 Members. It will take the whole day...(व्यवधान)... I am calling. (Interruptions). Sikander Saheb. बोलें

SHRI S. JAIPAL REDDY: One minute.

THE DEPUTY CHAIRMAN: Shall I say something?

SHRI S. JAIPAL REDDY: After the Kashmir issue is over, you kindly permit us.

THE DEPUTY CHAIRMAN: Shall I say one thing? We have only a limited time for this. If everybody wants to take one minute each, it will take three or four hours because the House has got 244 Members. (Interruptions). Just one minute.

SHRI S. JAIPAL REDDY: Ours is a national party.

THE DEPUTY CHAIRMAN: If the national party is keen, it should have taken permission. There was no objection. But the thing is, Chairman Saheb has given me certain names. He has also asked me to keep the time-limit. I am trying to implement it as much as I can. (Interruptions). Sikander Bakht Saheb's name is written there on Kashmir issue. I have to allow him. If time permits, you can also speak. It is a humanitarian issue. Millions of people are involved. I can understand your sentiments. The entire House feels sorry for those people who have been displaced. I understand your sentiments as a party. (Interruptions).

श्री सिकन्दर बख्त : यह तमाशा बना दिया है ... (व्यवधान)...

انیتا ورودهی دل شری سکندر بخت: یہ تماشا بنادیا ہے ... "مداخلت"...

SHRI G. SWAMINATHAN: Why can't the Government react? There is no Minister here. It is unfair. They should say a few words. (Interruptions). Mr. Ahluwalia is here. He should say something.

श्रीमती सुषमा स्वराज (हरियाणा) : आप बोल चुके हैं। बैठिए...(व्यवधान)... उनको बोलने दीजिए।

THE DEPUTY CHAIRMAN: Mr. Swaminathan, the Minister will find out as to what they want to say. Let others also say something. Sikander Saheb.